NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH**` KOLKATA

Appeal No.606/KB/2017

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Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M

Name of the Company		Regal Infoways Pvt. LtdVs-Registrar of Companies, Orissa		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
	CA DUR FCI	MURJY. DISJ.	PETETIONS a.	Dlying

ORDER

Ld. Counsel for the appellant is present.

After giving opportunity to file rejoinder to the reply filed by the ROC, Odisha, the case was posted for hearing today. Appellant has filed the rejoinder to the reply filed by the ROC. Odisha.

Heard, Reserved for order.

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Member (I)